

(b) Necessary amendment to the description of 'Hessian' exports for purposes of Cash Compensatory Support has been made. This is applicable to exports made on or after the 1st October, 1982.

Cumbersome Procedures Of Exports Credit And Guarantee Corporation

7469. SHRI N. E. HORO : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the cumbersome and time-consuming procedure of Government of India's Export Credit and Guarantee Corporation and the unhelpful attitude of both the banks and general insurance companies have made it difficult for many export-oriented units of the Country to stay out in the trade; and

(b) if so, the details in this regard and the plea of the exporters to Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) :

(a) and (b) No, Sir. However, specific suggestions about procedures relating to Export Credit and Guarantee Corporation Ltd., banks and insurance Companies, are looked into by the Government and necessary action, as merited, is taken.

Loan Sought By Public Undertakings From Foreign Banks

7470. SHRI K. PRADHANI : Will the Minister of FINANCE be pleased to state :

(a) what are the details regarding the names of the public sector undertakings which have sought loans from foreign banks along with the terms and conditions and the reasons therefor; and

(b) the details regarding the amount of loans and the procedure generally adopted in such matters?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : (a) and (b) The information is being collected and will be laid on the Table of the House as soon as possible,

Addition In Fleet Of Vayudoot Service

7471. SHRI NAVIN RAVANI : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the details of the planes in the fleet of Vayudoot Service; and

(b) what is the proposal for adding more planes in Vayudoot Service during the year 1983-84?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) Vayudoot operates their services with two F-27 and two HS-748 aircraft taken on lease from Indian Airlines.

(b) Proposals will be formulated after the recommendations of the Committee on Light Transport Aircraft appointed by the Government have been received and studied.

Abolition Of Octroi Duty

7472. SHRI NAVIN RAVANI : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that certain States have not abolished the octroi duty;

(b) if so, the names of such States and the reasons thereof; and

(c) what steps the Central Government are taking to abolish the octroi duty throughout the country.